

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.28252 of 2011**

***Maitree Sansad***

....

***Petitioner***

Mr. A. K. Budhia, Advocate  
appearing in W.P.(C) No.15821 of 2015

*-versus-*

***State of Odisha and others***

....

***Opposite Parties***

Mr. M. S. Sahoo, AGA for State

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE B. P. ROUTRAY**

**ORDER  
29.04.2021**

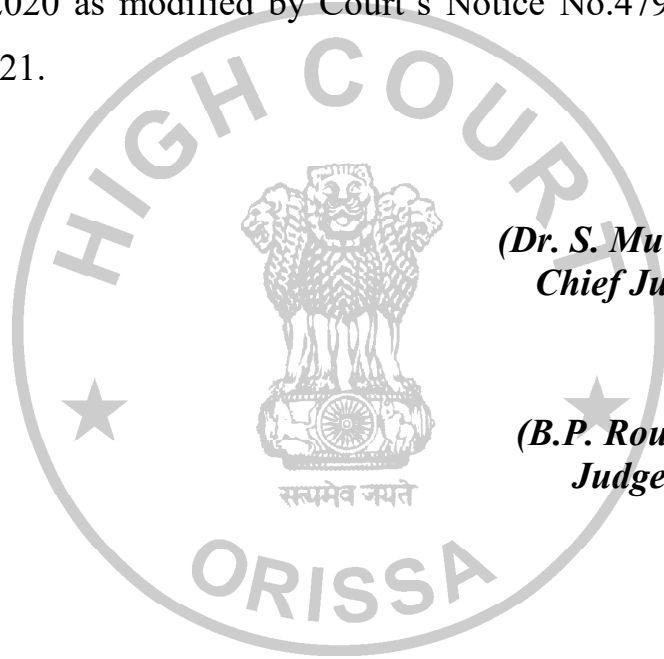
**Order No.**

26. 1. This matter is taken up by video conferencing mode.
2. This petition is about the improvement of the conditions in the different wards, including drinking water, sanitation and general maintenance of the Sardar Vallabhji Patel Post Graduate Institute of Paediatrics (Sishu Bhawan), in Cuttack.
3. For some reason, the matter could not be listed since 21<sup>st</sup> November, 2017. Mr. Sahoo, learned Additional Government Advocate states that he will file a fresh affidavit to bring up-to-date the current status of the aforementioned Sishu Bhawan.
4. The affidavit be filed not later than 21<sup>st</sup> June 2021, with an advanced copy to learned counsel for the Petitioner.

5. List along with W. P. (C) Nos. 15821 and 15832 of 2015 on 28<sup>th</sup> June, 2021.

6. As the restrictions due to resurgence of COVID-19 situation are continuing, learned counsel for the parties may utilize a printout of the order available in the High Court's website, at par with certified copy, subject to attestation by the concerned advocate, in the manner prescribed vide Court's Notice No.4587, dated 25<sup>th</sup> March, 2020 as modified by Court's Notice No.4798, dated 15<sup>th</sup> April, 2021.

M. Panda



**(Dr. S. Muralidhar)**  
**Chief Justice**

**(B.P. Routray)**  
**Judge**